

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH  
LUCKNOW**

**Original Application No. 332/00056/2015  
This the 04<sup>th</sup> day of July, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member - J  
Hon'ble Mr. Devendra Chaudhry, Member - A**

1. Rahul Dixit S/o Shri Kant Dixit, aged about 24 years, R/o Vill- Jalalpur, P.O, Maigalganj, District – Lakhimpur Kheri.
2. Ved Prakash Mishra S/o Sri Dukharan Nath Mishra, aged about 26 years, R/o Vill & Post – Kursaha (Bisheshwarganj), District – Bahraich.

..... Applicants

By Advocate: Sri Praveen Kumar.

**VERSUS**

1. Union of India through Secretary, Ministry of Personnel, Public Grievances & Pensions, New Delhi.
2. Staff Selection Commission through its Chairman, Department of Personnel & Training, Ministry of Personnel, Public Grievances & Pensions, Block No. 12, Kendriya Karyalay Parisar, Lodhi Road, New Delhi – 110003.
3. Regional Director, Staff Selection Commission (CR), 21-23, Lawther Road, Allahabad

..... Respondents

By Advocate: Sri S. Lal

**ORDER (ORAL)**

Delivered by:

**Hon'ble Ms. Jasmine Ahmed, Member - J**

Learned counsel for the applicant states that he does not want to press this original application as no instruction is received from the applicant.

2. In view of above, the instant petition stands dismissed as not pressed.

(Devendra Chaudhry)  
Member (A)

(Jasmine Ahmed)  
Member (J)